



## Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.3242/2019

Friday, this the 10<sup>th</sup> day of January 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Ms. Aradhana Johri, Member (A)**

1. Vinay Malik, aged about 26 years  
s/o Sh. Harpal Singh  
r/o VPO Bana Lakhu, Teh. Israna  
Distt. Panipat, Haryana – 132107  
Post District Youth Coordinator  
Group B
2. Monika, aged about 28 years  
d/o Sh. Vikas  
r/o VPO Kawi Tehsil Madiada  
District Panipat, Haryana – 132113  
Post District Youth Coordinator  
Group B
3. Sushila Devi, aged about 28 years  
d/o Sh. Ram Gopal  
r/o H.No.2401/10, Street No.15  
Ram Gopal Colony  
Sonipat Road, Rohtak, Haryana 124001  
Post District Youth Coordinator  
Group B
4. Sadhana, aged about 28 years  
d/o Sh. Anil  
r/o VPO Sanghi Pana Bodan, Rohtak  
Haryana 124303  
Post District Youth Coordinator  
Group B
5. Pawan Singh, aged about 26 years  
s/o Sh. Kamal Singh  
r/o Ward No.9,  
VPO Tigrana Khandera Panna  
District Bhiwani, Haryana – 127031  
Post District Youth Coordinator  
Group B

..Applicants

(Mr. Anuj Aggarwal, Advocate)

Versus



1. Union of India through its Secretary  
Govt. of India  
Ministry of Youth Affairs & Sports  
C Wing, Shastri Bhawan  
New Delhi – 110 001
2. Nehru Yuva Kendra Sangathan  
Through its Director General  
Govt. of India  
Ground Floor, Jeevan Deep Building  
4, Parliament Street, New Delhi – 110 001

..Respondents

(Mr. Deepak Bhardwaj, Advocate)

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

Learned counsel for applicants seeks permission of the Tribunal to withdraw the O.A. on the ground that the respondents have passed an order rejecting the candidatures of the applicants. It is stated that the applicants would take steps to pursue the remedy against the order of rejection.

2. Permission is accorded and the O.A. is accordingly dismissed as withdrawn, leaving it open to the applicants to pursue the remedy vis-a-vis the order of rejection.

There shall be no order as to costs.

**( Aradhana Johri )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**January 10, 2020**  
**/sunil/**